

(c) Following are the main decision' of National Apex Body :—

I. Setting up of National Industrial Committees

•The National Apex Body is of the view that National Industrial Committee should be set up for each major industry without delay and these committees should look into all problems including lay-off, retrenchment, closure or go-slow, gherao or strikes and advise the units appropriately."

II. Lay-off, retrenchment, closure, Lock-out strikes, gherao, go-slow, work to rule etc.

"The National Apex Body urges that there shall not be any unilateral lay-off in any unit or industry and that any proposal for lay-off should first be discussed at the plant level bipartite meetings and if there is agreement at that level, lay-off may be introduced subject to the terms of such agreement. If, however, there is no agreement at the plant level bilateral discussion the matter shall be taken up either by the State or by the national committee for the industry within a specified time limit."

III. Absenteeism

"It was agreed that absenteeism should be discouraged and trade union offered their good offices to see that absenteeism is reduced to the minimum."

IV. Seven Day Working

"Regarding the Seven day working this Body accepts the proposals in principle as it would increase production and employment opportunities particularly when it is to be introduced in agreement with workers/union(s)."

The National Apex Body also laid down guidelines for Seven day working.

V. State Apex Body

"The National Apex Body is unanimously of the opinion that State Apex Body is necessary in order to deal with, the new situation, which has arisen after the declaration of emergency. The National Apex Body is convinced that State Level Apex Body should, therefore, be set up on the pattern of the National Apex Body in all the States. This will

be necessary to deal with industrial relations and other connected problems promptly. The National Apex Body, therefore, appeals to the State Governments to take steps for immediately setting up of State Level Apex Body. The National Apex Body further desired that the representative of the State Level Body shall be nominated by respective recognised organisations.

VI. Workers' Participation in Management

"The National Apex Body notes that one of the 20-point programme announced by the Prime Minister relates to 'Schemes for workers' participation in the industries particularly at the shop floor level and production programmes'. The National Apex Body attaches great importance to participation of labour in management."

Corruption in Iron and Steel Company in West Bengal

328. SHRI KALYAN ROY :
SHRI BIR CHANDRA DEB BURMAN:

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government's attention has been drawn to the rampant corruption in the Indian Iron and Steel Company at Burnpur and Kulti in West Bengal;

(b) if so, what are the details thereof;

(c) what administrative measures have been taken to stop this corruption and what steps have been taken so far against the corrupt officers and contractors;

(d) what is the amount of money paid to each of the contractors in Burnpur and Kulti as well as in Chasnala and Jitpur coal mines in 1974 and 1975;

(e) whether Government propose to abolish the contract system in these mines;

(f) if so, by when; and

(g) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : (a) It is not correct to state that corruption is rampant in the Burnpur and Kulti works of Indian Iron and Steel Company Limited.

(b) Does not arise.

(c) A number of measures as detailed below, have been taken to check corruption :

(i) A Vigilance Cell under an officer of the rank of Additional Inspector General of Police, has been formed to probe into every case of corruption that come to notice.

(ii) Service and conduct rules have been drawn up on the lines of public sector undertakings and all officers are required to conduct themselves accordingly.

(iii) The company officers are now required to file a periodical Statement of their assets.

(iv) A contract department headed by a qualified and senior engineer has also been created to deal with contracts.

During 1975, cases of corruption and dereliction of duty had been instituted against five officers and one member of supervisory staff. The services of one officer has been terminated; one officer has been prematurely retired; and in the case of another the annual increment has been stopped for a period of three years. The contract of a firm has been summarily terminated when their staff was found to be indulging in dishonest practices. The firm has also been black-listed.

(d) The information is being collected and will be laid on the Table of the House.

(e) to (g) It has been decided that regular departmental labour should be employed on all jobs of a perennial nature. Satisfactory progress has been made in departmentalising contract labourers engaged in perennial jobs. Contract labour may however have to be continued where the jobs are of non-perennial and fluctuating nature and where employment of permanent labour will be uneconomical.

Telephone System in Industrial Cities in West Bengal

329. SHRI KALYAN ROY : Will the Minister of COMMUNICATIONS be pleased state :

(a) whether Government are aware of the frequent break-downs and interruptions

in telephone communications in Calcutta, Durgapur and Asansol causing serious inconvenience to the subscribers;

(b) if so, the details of the steps being taken to modernise and improve the functioning of telephone systems in these places; and

(c) by when arrangements for STD system linking Calcutta with the rest of the country are likely to be completed .

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA) : (a) and (b) There are no frequent breakdowns and interruptions on telephone communication in Calcutta, Durgapur and Asansol area. However, as a part of department's continuous effort to reduce interruptions, the telephone systems are progressively being improved. For example, underground cables in Calcutta are going to be pressurised so as to protect them from water and moisture. A special drive to overhaul and refit the internal exchange and external equipment including subscribers' fittings has been started. Exchanges which have outlived their usual life are being progressively replaced.

(c) Calcutta is already linked with Madras (one way) Kharagpur, Asansol, Bhubaneswar and Cuttack on S.T.D. It is expected that Calcutta will be linked with Bombay and New Delhi by the end of 1976-77.

इस्पात का उत्पादन

330. श्री प्रकाशबीर शास्त्री : क्या

इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में इस्पात के कितने संयंत्र अपनी पूरी क्षमता पर काम कर रहे हैं ;

(ख) अपनी क्षमता से कम काम करने वाले संयंत्रों के उत्पादन में सुधार लाने के लिए सरकार ने क्या कदम उठाए हैं; और

(ग) क्या उत्पादन में सुधार लाने के लिए नई तकनीकें शुरू करने का प्रस्ताव सरकार के विचाराधीन है ?